Posting Spouses In Kendriya Vidyalayas at Same Station

1554. SHRI ABDUL GAIYUR QURESHI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

whether it is a fact that Union Government had accepted the Fifth Central Pay Commission's recommendation that the husband and wife be posted invariably at the same station, to lead a normal life;

if so, whether it is a fact that couples serving in Kendriya Vidyalayas and their spouses serving therein have been separated or not brought together during 2000-2001;

if so, the details of such employees; and

the reasons and justification therefor?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (DR. MURLI MANOHAR JOSHI): (a) The Fifth Central Pay Commission did not make any specific recommendation to the effect that the husband and wife be posted invariably at the same station.

(b) to (d) Do not arise.

Amendment in Recruitment Rules of Kendriya Vidyaiaya Sangathan

1555. SHRI ABDUL GAIYUR QURESHI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether recruitment rules relating to different teaching and non-teaching posts of Kendriya Vidyaiaya Sangathan have been/are being amended;
- (b) if so, the details of amendments made/being made in recruitment rules of affected posts; and
 - (c) the details of justification, in each case?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (DR. MURLI MANOHAR JOSHI): (a) Yes, Sir.. They are being amended.

(b) and (c) The Board of Governors of K.V.S. in its 69th Meeting held on *I*st March, 2001 *inter alia* approved in principle the proposals

for amendments in the Kendriya, Vidyalaya Sangathan (Appointment, Promotion, Seniority etc.) Rules 1971. However, as a matter of abundant precaution, the Board decided that a small group of Board members may reexamine the proposals to ensure that the instructions of DoPT are followed within a period of one month and submit them to the Chairman for approval.

Empowering of women

1556. SHRI R.S. GAVAI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

whether Government are making efforts towards empowering women; if so, the details of action taken/progress made in this regard; whether Government have a time bound programme; and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI SUMITRA MAHAJAN): (a) and (b) The Government has been formulating various strategies and interventions for the empowerment of women. These include:

- (i) The 73rd and 74th Constitutional amendments which brought about a definite impact on the participation of women in the democratic institutions at the grass root levels through the Panchayati Raj Institutions and local bodies.
- (ii) There are many schemes of various Ministries/Departments for capacity building and economic empowerment of women. These include the schemes such as Support to Training and Employment Programme (STEP), Setting up of Employment-cum-Income Generation-cum-Production Units (NOR AD), Socio Economic Programme (SEP), Rashtriya Manila Kosh and Swa-shakti which are implemented by the Department of Women and Child Development.
- (Hi) The Department of Women and Child Development has taken